

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/7521//2020

This the 14th day of December, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Dr. Mohammad Amin Rather, Aged 40 years, Son of Ghulam Rasool Rather, Resident of Sopat Devsar, Kulgam. (Presently posted under the control of BMO Yaripora Block Kulgam).
2. Dr. Muzaffar Rashid Aged 28 years, Son of Abdul Rashid Shawl, Resident of Pandan Nowhatta, Srinagar. (Presently posted under the control of BMO Tral).
3. Dr. Naveed Mohsin Aged 28 years, Son of Ghulam Hassan Bhat, Resident of Aragam, Bandipora. (Presently posted under the control of BMO Hajan).
4. Dr. Khalid Mehmood Aged 29 years, Son of Mohamad Akbar, Resident of Kotdhara Rajouri. (Presently posted under the control of BMO Kalakote Rajouri).
5. Dr. Parvez Mazid Zonga Aged 31 years, Son of Abdul Majid Zonga, Resident of Umer Colony College Road, Khwja Bagh Baramulla. (Presently posted under the control of BMO Sheree Baramulla).
6. Dr. Shabir Ahmad Rather Aged 30 years, Son of Mohammad Nawab Ul Din Resident of Rapor Namtihaal Chadoora. (Presently posted under the control of BMO Kellar).
7. Dr. Naveed Khan Galzie Aged 29 years, Son of Muneer Khan Galzie Resident of Grey Stone Rajbagh, Srinagar. (Presently posted under the control of BMO Tral).

.....Applicants

(Advocate: Mr. M.Y. Bhat)

Versus



1. State of Jammu and Kashmir through Commissioner Cum Secretary to Government Health and Medical Education Department, Civil Secretariat Jammu/Srinagar.
2. Director Health Services, Kashmir, Srinagar.
3. Director SKIMS, Soura, Srinagar.
4. Director Health Services, Kashmir, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. Additional Advocate General)



ORDER

[ORAL]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

Learned counsel for the applicants submits that the matter has become infructuous on account of certain developments which have taken place.

2. In view of the submission made by the learned counsel for the applicants, the T.A. is dismissed as infructuous.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Arun